GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

STARRED QUESTION NO:396
ANSWERED ON:30.07.2009
SURVEY OF MINORITIES LIVING BELOW POVERTY LINE
Nahata Smt. P. Jaya Prada;Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to conduct any survey to identify minorities including muslims living below the poverty line in each State including Uttar Pradesh and Andhra Pradeh;
- (b) if so, the details thereof;
- (c) the schemes formulated to ameliorate the economic status of minorities including muslims;
- (d) the funds allocated for the said scheme; and
- (e) the role of Union and State Governments regarding implementation and monitoring of the said schemes?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No.396 to be answered on 30.7.2009.

- (a): No, Sir.
- (b): Does not arise.
- (c): National Minorities Development and Finance Corporation (NMDFC), a Public Sector Enterprise under the administrative control of the Ministry of Minority Affairs, provides loans at concessional rates for self employment/income generating activities to persons belonging to the minority communities living below double the poverty line, under its various schemes viz. Term Loan, Micro Financing, Manila Samridhi Yojna, Vocational Training and Marketing Assistance etc. NMDFC provides loans to individuals through State Channelling Agencies (SCAs)) which are nominated by the respective State/Union Territory Governments. It also provides microcredit through Non-governmental Organisations (NGOs). The scheme of Multi-Sectoral Development Programme(MSDP) being implemented by the Government aims, inter-alia, at improving the selected socio-economic and basic amenities` parameters in the Minority Concentration Districts (MCDs) during the Eleventh Five Year Plan period. The Government is also implementing coaching/scholarship schemes for students belonging to minority communities which aim to equip them for higher education and securing jobs.
- (d): A plan budgetary allocation of Rs.1740 crores has been made during 2009-10 for various welfare schemes under the Ministry of Minority Affairs for the minorities which include Rs.125 crores for equity contribution to National Minorities Development & Finance Corporation, Rs.990 crores for Multi-Sectoral Development Programme and Rs.12 crores for the Coaching & Allied Scheme.
- (e): The physical and financial targets for the National Minorities Development & Finance Corporation schemes are laid down through Memorandum of Understanding (MOU) between the Government and NMDFC and the progress of achievements are monitored through quarterly review meetings. An Over-sight Committee at the Central level and at the State level including the District Level committees set up for implementation of the Prime Minister's New 15-Point Programme for the welfare of minorities monitor the progress of MSDP scheme. In respect of Coaching & Scholarship schemes, which are monitored by the Centre and the State Government, scheme envisages carrying out specific studies to assess their impact.